

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 427**  
**IA/5473/ND/2023, IA/35/ND/2024,**  
**IA/795/ND/2024 IN IB/259/(PB)/2021**

**IN THE MATTER OF:**

Remotebullion & Jewels Pvt Ltd.	...	Applicant
Versus		
MHG Land Stocklist Pvt Ltd.	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Adv. Prabhjit Singh Soni, Adv. Abhishek Anand, Adv.  
Karan Kohli, Adv. Sakshi Chahar, Adv. Abhishek  
Sinha, Adv. Manoj Kumar Garg, a/w P. S. Soni Adv.  
Sachin Kaushik, Adv. Kundan Kumar Roy, Adv.  
Pulkit Atal

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **09.05.2024**.

**Sd/-**  
**(Court Officer)**